

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/121/2017
NAME OF THE PETITIONER(S) : NATIONAL POLYPLAST PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	ABISH EK-S	Company Secretary	S. Abhishek
	B. Sarathbabu	Petitioner	B. Sarathbabu
	Advocate	Representing Counsel for RoC Chennai	

ORDER

Mr. S. Abishek, Company Secretary on behalf of the Petitioner present. Counsel for RoC also present and submitted that he has no objection for conversion of the Company from public to private. Heard. **Reserved for order.**

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MEMBER (JUDICIAL)

ghk